IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

21 **APPEAL/14(MB)2024**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.04.2024**

NAME OF THE PARTIES: Vardhaan Leisures Private Limited
VS
Registrar of Companies

SECTION: 252 OF THE COMPANIES ACT, 2013

O R D E R

1. None present.
2. RoC report is awaited.
3. List this matter for further hearing on **13.06.2024.**

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR